## THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) During the period April-October 1995, the country faced 8%-9% energy deficit and 15%-16% peaking deficit.

(b) The main reason for power shortage in the country is the gap between the demand and supply of power coupled with constraints of funds for undertaking the required capacity addition programme, renovation of power plants and system improvement schemes. High transmission and distribution losses and sub-optimal utilisation of existing assets have also contributed to low availability of power.

(c) Various measures have been taken by Government for optimum utilisation of installed capacity such as renovation and modernisation of old units, monitoring supply of requisite quantity and quality of coal, training of operation and maintenance personnel and strengthening of transmission and distribution system, etc. To enable power utilities to take measure in a planned way, comprehensive guidelines have been issued to power utilities for reducing transmission and distribution losses. These include, conducting of energy audit for identifying the system elements responsible for excessive losses, installing capacitors to improve the voltage profile, preparation of system improvement schemes for strengthening and improving their transmission and distribution systems, installing temper-proof meter boxes to check theft of energy and setting up vigilance squads to detect cases of theft of energy. Theft of energy has been made a cognizable offence from August, 1986 under the provision of Section 39 of Indian electricity Act, 1910. To motivate the State Electricity Boards and their employees to reduce transmission and distribution losses and to increase the energy generation in thermal power stations, separate incentive schemes in the form of cash awards/shields are in operation.

#### Cost and time over run in Power projects

242. SHRI KANAKSINH MOHANSINH MANGROLA: Will the Minister of POWER be pleased to state:

(a) the average cost over run per project and time over run per project in the power sector during the Sixth, Seventh and Eighth Five Year Plan;

(b) the reasons for higher cost over run and time over run per project; and

(c) the measures taken by Government to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN: CHIMANBHAI PATEL): (a) to (c) The Information is being collected and will be laid on the Table of the House.

# Awarding of Power Project Contract to Reliance Group Companies

243. SHRI GOVIND RAM MIRI: Will the Minister of POWER be pleased to state:

(a) whether Reliance group of companies has recently been awarded a contract for the prospecting of power projects in Patel Ganga and Raigarh district of Maharashtra;

(b) if so the terms and conditions thereof; and

(c) whether any malpractice has been involved in awarding of the contract?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) and (b) The Maharashtra State Electricity Board (MSEB) have informed that Government of Maharashtra have approved the proposal of M/s. Reliance, under competitive bidding process, for setting up a power project in Patel Ganga, Raigarh district of Maharashtra and that the power Purchase Agreement, which sets out detailed terms and conditions, is yet to be finalised. 215 Written Answers

(c) MSEB has informed that there was no malpractice in awarding of the contract.

## हथकरघा क्षेत्र के विकास के लिए योजना

244. श्री चिमनभाई हरिभाई शुक्ल : क्या वस्त्र मंत्री यह बतान की कृपा करेंगे कि :

(क) गत तीन वर्षो के दौरान प्रत्येक वर्ष में राज्यों के हथकरघा की कितनी बैठके हुई;

(ख) इन बैठकों में प्रत्येक वर्ष के दौरान किन-किन महत्वपूर्ण मुद्दों पर विचार विमर्श किया गया ;

(ग) क्या केन्द्रीय सरकार ने राज्य सरकारों से हथकरघा क्षेत्र के विकास और हथकरघा बुनकरों के कल्याण के लिए बनाई गई विभिन्न योजनाओं को शीघ्र कार्यान्वित करने का अनुरोध किया है;

 (घ) यदि हां, तो किन-किन राज्य सरकारों ने इन योजनाओं को लागू किया है;

(ङ) क्या कतिपय राज्य सरकारों ने इन योजनाओं को कार्यान्वित करने, विशेष रूप से हथकरघा विकास केन्द्र स्थापित करने हेतु अपनी कुछ शर्ते रखी है;

(च) यदि हां, तो उसके क्या कारण है; और

(छ) इस संबंध में सरकार की क्या प्रतिक्रिया है?

वस्त्र मंत्रालय के राज्य मंत्री (श्री कमलनाथ) : (क) गत 3 वर्षों के दौरान राज्य सरकारों के हथकरघा निदेशकों के साथ कुल मिलाकर 10 बैठकें आयोजित की गई। वर्ष 93-94 में 3 बैंठकें 94-95 में 3 बैठकें और 95-96 (आज तक) में 4 बैठकें आयोजित की गई।

(ख) इन बैठकों में हथकरघा के विकास और हथकरघा बुनकरों के कल्याण के लिए आरंभ की गई। सभी योजनाओं की प्रगति की समीक्षा की गई। हथकरघा और पावरलूम क्षेत्र के लिए संयुक्त गणना के कार्यक्रम पर भी विचार-विमर्श हुआ और इस कार्य में हुई प्रगति की समीक्षा की गई।

(ग) और (घ) जी हां। लगभग सभी राज्य सरकारें हथकरघा क्षेत्र के लिए चलाये जा रहे कार्यक्रम, को कार्यान्वित कर रही है।

(ड)से (छ) इन योजनाओं के कार्यो के लिए राज्य सरकारों ने कोई शर्त निर्धारित नहीं की है तथापि समय-समय पर योजनाओं की मार्गदर्शिका में संशोधन करने के लिए सुझाव प्राप्त होते रहे हैं। उन सुझावों पर उनकी योग्यतानुसार विचार-विमर्श किया जाता है और आवश्यकतानुसार योजनाओं की मार्गदर्शिका में संशोधन किया जाता है।

### Setting up of Second Channel of Doordarshan in the States

245. SHRI SARDA MOHANTY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the name of the States where the second channel of Doordarshan has been opened;

(b) whether Government have a proposal to set up second channel of Doordarshan in every State; and

(c) if so, by which date, and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED): (a) The names of the States/ Union Territories where second channel of the Doordarshan (DD-2) is presently available are given in the statement (*see* below).

(b) and (c) Yes, Sir. The DD-2 service is being extended initially to all State capitals and important cities In the country , in a phased manner, depending on availability of resources and inter-see priorities. No definite time frame can, however, be indicated for this purpose.

#### Statement

States/Union Territores where second Chnnel of Doordarshan (DD-2) is available (as on 22-11-1995)

- 1. Andhra Pradesh
- 2. Arunachal Pradesh
- 3. Assam
- 4. Chandigarh
- 5. Delhi
- 6. Gujarat
- 7. Haryana
- 8. Himachal Pradesh
- 9. Jammu & Kashmir
- 10. Kerala
- 11. Karnataka